COURT-I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

I.A. No. 332 of 2013 in DFR No. 2057 of 2013

Dated: 24th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Chhattisgarh State Power Distribution Co. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Chaudhary with Mr. A. Bhatnagar (Rep.)

ORDER

I.A. No. 332 of 2013
(Appl. For condonation of delay)

Issue notice to the Respondents returnable on 15.11.2013.

Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **15.11.2013**.

(Rakesh Nath) Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

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